

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 57
TO BE ANSWERED ON THE 11TH DECEMBER, 2018

PRODUCTION OF FRUITS AND VEGETABLES

57. DR. KULAMANI SAMAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the production of fruits and vegetables in the country during each year of the last five years, State-wise including Odisha;
- (b) the programmes/schemes being implemented to boost production and productivity of fruits and vegetables;
- (c) the steps taken by the Government for marketing of fruits and vegetables and increasing their remunerative prices; and
- (d) the steps taken by the Government for advanced research in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): The details of the production of Fruits, and Vegetables, in each year of the last five years, in the country, State-wise including Odisha, is at Annexure-I and II respectively.

(b): To boost the production and productivity of fruits and vegetables, Government is implementing Mission for Integrated Development of Horticulture (MIDH), for holistic growth of the horticulture sector. The scheme provides support for production of planting material, high yielding varieties of vegetable seed production, vegetable cultivation, rejuvenation of senile orchards, protected cultivation, and for adoption of Integrated Nutrient Management (INM)/Integrated Pest Management (IPM), organic farming, including insitu generation of organic inputs.

Besides this, Indian Council of Agricultural Research (ICAR) is undertaking Flagship/Challenged Projects to promote research in different Horticultural Crops to increase production of fruits and vegetables in areas such as crop improvement, crop production, crop protection and Post Harvest Technology.

(c): The steps include providing assistance for setting up of market infrastructure, mobilizing farmers into Farmer Producer Organization and linking them to markets, providing assistance for development of post harvest management and marketing infrastructure such as cold storages, cold rooms, packing and grading house, reefer vehicles, primary processing units, ripening chambers, etc., besides making farmers aware of the nearby processing facilities.

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Government also implements the Market Intervention Scheme (MIS) for procurement of horticulture commodities, in order to protect growers of these commodities from making distress sale, at the request of the concerned State Government. The losses are share by the Central and concerned State Governments on 50:50 basis.

Besides, Government is implementing National Agriculture Market (e-NAM) scheme wherein online trading of agriculture commodities (including some horticulture commodities) is done for transparent price discovery for farmers for their produce through competitive online bidding system.

Also, through a new model “The Agriculture Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017” , alternate marketing channels such as setting up of private markets, direct marketing, farmer-consumer markets, special commodity markets, declaring warehouses/silos/cold storages or such structures as market sub yards, are provided, to facilitate farmers in marketing their produce at competitive and remunerative prices.

(d): The Government is promoting research through Indian Council of Agriculture Research (ICAR) and associated Institutes to undertake basic strategic, applied and adaptive research on horticultural crops in the country. The ICAR is promoting advanced research in areas such as developing improved varieties, conservation of genetic diversity, protected cultivation for nursery production, micronutrient formulation, planting, material, conservation through Custodian farmers, transfer of taking to technology etc. Besides, regular scientists-farmers interface meetings are arranged to address farmers problems and steps are being taken to impart more post graduate teaching and research to more number of students.

Annexure-I

Statewise Production of Fruits Crop

Production in '000 MT

Sl. No.	STATE/UTs	2013-14	2014-15	2015-16	2016-17	2017-18 (Provisional)
1	ANDHRA PRADESH	10510.56	9121.62	10088.82	13612.92	15002.83
2	ARUNACHAL PRADESH	321.26	331.40	306.27	124.38	125.66
3	ASSAM	2007.80	2030.14	2077.77	2024.84	2433.95
4	BIHAR	4013.58	3990.00	4230.63	4234.62	4273.85
5	CHHATTISGARH	1930.18	2071.14	2294.73	2480.40	2659.60
6	GUJARAT	8001.96	8300.60	8477.17	8937.42	9026.79
7	HARYANA	554.90	703.68	737.82	770.97	704.32
8	HIMACHAL PRADESH	866.34	751.94	928.83	611.88	596.29
9	JAMMU & KASHMIR	2073.94	1779.44	2115.72	2241.06	2343.43
10	JHARKHAND	890.04	898.08	961.19	1047.97	1075.97
11	KARNATAKA	6652.42	6799.89	7023.69	7218.38	7029.69
12	KERALA	2889.50	2554.12	2532.94	2509.13	2261.06
13	MADHYA PRADESH	5696.00	6119.00	5783.06	6935.60	7031.37
14	MAHARASHTRA	13457.92	11089.53	9749.80	10630.08	11739.42
15	MANIPUR	515.69	521.57	467.76	478.77	470.88
16	MEGHALAYA	348.00	377.25	395.40	426.86	369.23
17	MIZORAM	343.90	350.91	330.28	339.05	340.51
18	NAGALAND	411.00	411.00	374.13	388.49	380.52
19	ODISHA	2148.27	2156.49	2386.94	2432.27	2429.30
20	PUNJAB	1541.24	1644.64	1790.94	1818.19	1908.85
21	RAJASTHAN	581.78	735.60	681.57	995.60	1036.72
22	SIKKIM	24.05	0.03	23.48	25.56	26.08
23	TAMILNADU	7369.86	5963.93	6635.10	6181.77	6158.37
24	TELANGANA	4440.98	5287.70	4319.87	1200.30	1829.40
25	TRIPURA	786.35	819.12	854.05	559.92	593.37
26	UTTAR PRADESH	6887.45	7558.99	10296.14	10302.76	10539.78
27	UTTARAKHAND	678.49	785.97	659.10	662.85	663.23
28	WEST BENGAL	2909.71	3313.70	3516.71	3585.30	3849.06
29	OTHERS	123.98	134.23	143.16	140.75	155.23
	TOTAL	88977.13	86601.68	90183.04	92918.04	97054.75

Annexure-II

Statewise Production of Vegetables Crop

Production in '000 MT

SI No.	STATE/UTs	2013-14	2014-15	2015-16	2016-17	2017-18 (Provisional)
1	ANDHRA PRADESH	8149.76	4592.58	5442.77	8026.36	7378.60
2	ARUNACHAL PRADESH	35.00	41.00	33.01	14.42	14.71
3	ASSAM	3031.90	4469.73	3821.71	3329.58	4033.30
4	BIHAR	15097.77	14467.15	14400.12	14520.97	13948.04
5	CHHATTISGARH	5465.92	5812.32	6318.41	6728.00	6827.35
6	GUJARAT	11571.24	11861.23	13401.39	13161.25	13292.86
7	HARYANA	5565.90	5305.59	6129.36	6180.43	6661.91
8	HIMACHAL PRADESH	1635.88	1585.37	1715.16	1783.77	1806.22
9	JAMMU & KASHMIR	1395.47	1395.47	1386.37	1410.42	1424.52
10	JHARKHAND	4238.13	4279.28	3373.82	3370.00	3476.35
11	KARNATAKA	7500.69	8828.37	7804.57	8167.16	7423.38
12	KERALA	3572.67	1645.06	2088.66	1921.45	2102.09
13	MADHYA PRADESH	13019.31	14199.00	15568.26	17928.50	17647.33
14	MAHARASHTRA	10161.83	8783.01	9452.07	10520.49	10026.05
15	MANIPUR	271.04	268.01	316.51	369.85	333.20
16	MEGHALAYA	515.34	534.00	494.88	523.42	520.60
17	MIZORAM	254.14	273.76	179.02	179.88	169.81
18	NAGALAND	492.37	492.37	494.61	564.62	561.61
19	ODISHA	9433.66	9413.54	8755.51	8761.61	8766.08
20	PUNJAB	3936.19	4167.65	4301.63	4564.91	4919.71
21	RAJASTHAN	1114.07	1433.23	1986.73	1795.37	2109.30
22	SIKKIM	134.53	130.06	106.94	190.72	229.10
23	TAMILNADU	8678.82	7521.02	6976.15	6559.84	6474.94
24	TELANGANA	3647.28	3005.33	3195.44	1647.03	2183.46
25	TRIPURA	780.52	811.09	793.24	817.94	827.11
26	UTTAR PRADESH	18544.96	26120.18	26251.00	28192.63	27515.92
27	UTTARAKHAND	1016.83	1109.65	945.36	945.29	946.38
28	WEST BENGAL	23044.95	26354.61	22825.45	25505.66	27565.10
29	OTHERS	590.75	578.57	505.81	490.83	506.76
	TOTAL	162896.91	169478.23	169063.93	178172.40	179691.80
